## For information of Nationalized banks

## SUPREME COURT OF INDIA CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 16.08.2017 to 31.08.2017 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.75,46,089/- + interest	18.08.2017	Six months
2	Rs.1,60,067/- + interest	18.08.2017	One year
3	Rs.1,19,65,616/- + interest	20.08.2017	Six months
4	Rs.11,50,167/-/- + interest	21.08.2017	91 days
5	Rs.1,50,000/- + interest	22.08.2017	One year
6	Rs.24,14,313/- + interest	22.08.2017	One year
7	Rs.18,12,179/- + interest	24.08.2017	91 days
8	Rs.50,000/- + interest	25.08.2017	91 days
9	Rs.50,000/- + interset	25.08.2017	91 days
10	Rs.50,000/- + interset	25.08.2017	91 days
11	Rs.2,26,292/- + interest	28.08.2017	One year
12	Rs.6,99,378/- + interest	31.08.2017	One year

Dated: 01.08.2017

(P.S.N. MURTHY A.R.-cum-D.D.O.

Supreme Court of India